GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA

STARRED QUESTION NO:468
ANSWERED ON:11.08.2014
UPPER AIRSPACE HARMONISATION
Chavan Shri Ashok Shankarrao;Singh Shri Kunwar Haribansh

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the utilisation of airspace at present both commercially and otherwise and revenue earned therefrom at different airports during the last three years and the current year, airport-wise;

(b) whether any blueprint or roadmap has been formulated to develop vacant airspace including upper airspace to meet future growth of air traffic and if so, the details and the salient features thereof;

(c) whether the Airports Authority of India has prepared a time-bound action plan to implement the upper airspace harmonisation in the country;

(d) if so, the details thereof along with the present status of its implementation, airport-wise; and

(e) the time by which it is likely to be implemented throughout the country?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED () QUESTION NO. 468 FOR 11.08.2014 REGARDING UPPER AIRSPACE HARMONISATION

(a) : The utilisation of airspace and the revenue earned thereon by Airports Authority of India (AAI) during the last three years is as follows:

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    RNFC#   TNLC# #  Total
      (Rs. in crores)
 2011-12  1803.79  315.54  2119.33
 2012-13  1796.95  290.69  2087.64
 2013-14  1877.81  303.77  2181.58
 # Route Navigation Facility Charges
 # # Terminal Navigation Landing Charges
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Airport-wise details are at Annexure-I.

(b) : Yes, Madam. A blueprint in the form of ATM Strategic plan exists for the development of airspace infrastructure and utilization, including Upper Airspace. This plan, based on ICAO guidelines provides the roadmap for the Air Traffic and Airspace Management requirements to meet the current and future growth of Air Traffic. The salient features of the plan are:-

(i) Implementation of Upper Airspace Harmonization.

(ii) Implementation of Performance Based Navigation.

(iii) Air Traffic Service (ATS) Route structure optimization.
(iv) Augmentation/Up gradation of Communication, Navigation and Surveillance infrastructure.

(v) Air Traffic Management (ATM) Research and Development.

(vi) Standardized training and development of Controllers.

(c) to (e) : Yes, Madam. The Upper Airspace Harmonisation has already been implemented in Chennai Flight Information Region (FIR) and is under implementation in Kolkata FIR. AAI plans to implement the same in Delhi FIR in 2015 and subsequently at Mumbai FIR.